

F. No. J-11015/6/2017-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 3rd October, 2018

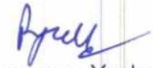
ORDER

With reference to this Department's earlier Order No. J-11015/6/2017-Judicial dated 10.07.2017 regarding panel of counsel for various District & Subordinate Courts in the state of West Bengal, the details viz. name and enrollment number (as the case may be) stand modified in respect of the following four Standing Government Counsel as shown under column 'V' in the table below :

Sl. No.	Name of the Standing Govt. Counsel (as per Order dated 10.07.2017) (S/Sh.)	Name of District engaged for (as per Order dated 10.07.2017)	Corresponding Serial No. in the said Order dated 10.07.2017	Modified details
I	II	III	IV	V
1	Devdas Dutta	Bankura	192	(i) Name: Debdas Dutta (ii) Enrl. No: F/1455/2000
2	Nilanjan Adhikari	East Midnapore	147	(i) Name: Nilanjan Adhikary (ii) Enrl. No: WB/210/2006
3.	Debjit Sarkar	Sealdah	81	(i) Enrl. No. WB/1572/2002
4.	Lalji Chaube	Kolkata	94	(i) Enrl. No. WB/471/1963

2. Except the modifications as shown under column 'V' in the table above, rest of the contents of the aforesaid order dated 10.07.2017 remain same.

3. Hindi version of this order will follow.


(Ramayan Yadav)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSL&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Kaushik Chanda, the Ld. Additional Solicitor General of India, Calcutta High Court at Kolkata.
3. The Incharge, Branch Secretariat Kolkata w.r.t. their letter No. G-27034(2)/2010 Adm/Kol/1601 dated 08.06.2018 for necessary action.
4. Office of the District & Sessions Judge, Bankura, East Midnapore, Sealdah and Kolkata all in the state of West Bengal.
5. All the four Standing Govt. Counsel mentioned under column 'II' in the table above.
6. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.


Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in